

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

OA No.50/2024

IN THE MATTER OF:

Amandeep Kamboj

.... Applicant

Versus

State of Haryana and others

.... Respondents

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Respondent no.6

Place:

Dated: 30.08.2024

THROUGH:



MISHAL VIJ (D/546/2010)

ANUBHAV ANAND PANDEY

(Advocates)

Chamber No. 298, Lawyers Chamber Block-II,

Delhi High Court, New Delhi-110503,

Mobile no: 8800386667, 9599836945

Email: mvij.actlegal@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

OA No.50/2024

IN THE MATTER OF:

Amandeep Kamboj

.... Applicant

Versus

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**ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 6 I.E. M/S POOJA WASTE MANAGEMENT
COMPANY PVT. LTD. THROUGH ITS DIRECTOR SH. MAYANK
MALHOTRA SEEKING TO BRING DETAILED FACTS ON RECORD.**

MOST RESPECTFULLY SHOWETH:

1. That the present petition has been filed by the applicant is utterly mis-conceived, misconstrued, misunderstood and filed with the intent to harass the answering respondent.
2. That the respondent No.6 has been in compliance of the guidelines as envisaged in the Municipal Solid Waste Management Rules 2016.

The respondent No. 6 is a sister concern of M/s Pooja Consula Co. who has been working in this field since 2011 and is a leading waste management service provider. It is stated that the respondents mother company has been in this industry for almost 15 years and had been taking utter care towards regular compliance of all the rules and regulations passed by this Hon'ble Tribunal as well as under the Environment laws. The answering respondent bows down before this Hon'ble Tribunal to abide by all the directions passed by this Hon'ble Tribunal in letter and spirit. It is submitted that the Respondent No.6 is a law abiding company and had been always working as per the rules and regulations prescribed by the state under the directions of this Hon'ble Tribunal.



3. The Hon'ble NGT vide orders dated 16.05.2022 passed the following directions:-

"It will be open to the other respondents also to file their response within two weeks, if not already filed, and thereafter, rejoinder to the reply so filed can be filed by the Counsel for the Applicant within two weeks.

List on 02.09.2024."

4. The respondent no.6 had in person filed a short reply vide email dated 15.05.2024 before this Hon'ble Tribunal. However regarding the issue involved same certain crucial facts were missed out which ought to be brought to light before this Hon'ble Tribunal. A brief

explanation of the working of the respondent No.6 is stated herein below:

BRIEF FACTS

a) The Respondent No.6 i.e. M/s Pooja Waste Management Pvt. Limited was awarded the work of door to door collection of waste within Sirsa Cluster vide concession agreement dated 06.04.2023 and the respondent no.6 after fulfilling all the documentary requirements and necessary compliances started the work from 10th August 2023. Copy of the concessioner agreement is attached herewith as **Annexure-R6/1**.



b) The scope of work for the respondent No.6 included door to door collection of waste from around 43,420 households in Sirsa including collection of wastes from the designated garbage dumping sights.

c) The area of collection is divided into two zones, Zone 1 and Zone 2. Zone -1 comprises of Sirsa, Rania ULB and Ellenabad ULB. Zone 2 comprises of Mandi Dobwali and Kalanwali ULB. In the present case the applicant has raised concerns regarding the sirsa city only and the answering respondent is responding towards the same only. The undersigned reserves its rights to file addition

documents and submission with this permission of this Hon'ble Tribunal at the later stage during the pendency of the present original application.

- d) The waste from all these zones is collected with the help of Light Commercial Vehicles and hand pulled rickshaws. The answering respondent has 35 Tata Ace and 9 tractor trolleys along with 7 rehdi Hand pulled Rickshaws. In total there are 44 light motor vehicles deployed for the collection and disposal of waste in the area. The number of vehicles provided by the respondent no.6 are as per the Central Public Health and Environmental Engineering Organization (CPHEEO Guidelines)
- e) The prayer of the applicant is not maintainable before this Hon'ble Tribunal and is liable to be rejected as the prayer sought by the applicant is to cancel the work contract of the respondent No.6, forfeit the security money of the respondent No.6 and action be taken against erring officials. The prayer sought by the applicant is within the preview of a writ jurisdiction before the Hon'ble High Court of Punjab and Haryana. It is submitted that the applicant is not concerned with the environment degradation but has approached this Hon'ble Tribunal with ulterior motives to settle his personal scores with the respondent No.6. In light of the above facts the present application is liable to be rejected.



f) The project solid waste management is operational in Sirsa since 2006 and it was run by other agency till 09.08.2023. But as soon as the respondent no.6 has taken over this project the applicant which is also resident of Sirsa has some relation with the previous agency has started making complaints from the month of September-October 2023 in front of district administration. It was only when these fictitious complaints are not entertained by the local authority as a counter blast the applicant has approached this Hon'ble Tribunal.

g) The door to door pickup is done in an organized manner, the waste i.e. E waste, hazardous waste, domestic waste as well as the Domestic waste is duly segregated at the point of collection. The vehicles already have two partitions to segregate the dry as well as the wet waste. Apart from the above there are separate boxes installed in the vehicles to contain E-waste and sanitary(hazardous sanitary waste) in two separate boxes. Photographs showing the partition and the separate boxes for e-waste and hazardous domestic waste is attached herewith as **Annexure-R6/2.**

h) It is further submitted that the light commercial vehicles used by the respondent No.6 are duly covered with green sheets and it is made sure that the garbage is not littered while transportation of the waste from source to the designated place for dumping. Photographs showing the vehicles duly covered with the green sheets is attached herewith as **Annexure-R6/3.**



i) The work is carried out in three phases stated as under:

i. **Collection of waste:** The door-to-door collection of waste is done with the help of Light Commercial vehicles (LCV). There are 35 Tata Ace, 9 tractor Trolley and 7 hand pulled radi rickshaw

ii. **Transportation of Waste:** The transportation of waste from the secondary points to the processing plant i.e. Bakerinyawali Processing Plant is done with the help of 2 Big HYVAS (capacity 20-25 TONS each) and 4 Tractor Trolleys in order to cater the waste generated in Sirsa region of about 120-125 Tons per day.

iii. **PROCESSING AND DISPOSAL OF WASTE:** The processing of waste is by using Traumal machines. The waste is duly processed with the byproducts of manure and RDF waste. For the purpose of further processing the RDF waste the respondent No.6 has specific agreement with M/s Earth Enviro Wasteo care. Copy of the agreement dated 30.01.2024 is attached herewith as **Annexure-R6/4**. Copy of the waste processing certificate issued by M/s Earth Enviro Wasteo care to the respondent No.6 is attached herewith as



Annexure-R6/5. The respondent NO.6 has a separate agreement for sale of manure/soil enrich material with M/s MD BIOCOALS PVT. LTD. and the copy of the agreement dated 31.01.2024 is attached herewith as **Annexure-R6/6.** The waste generated is processed in two plants with a total capacity of 500 Ton(appx) per day.

- iv. Dry waste like paper board, paper, plastic, metal etc are collected by the rag pickers and sold to the scrap dealers.
- j) It is stated that transportation of waste from secondary collection points to the waste processing plant is done with the help of 2 big Hyvas with a capacity of 20-25 ton per Hyva and 4 tractor Trolleys with a capacity of 8 metric tons per Trollea. Per day waste generation in Sirsa region is around 120 to 125 Ton per day.
- k) It is also submitted that all the light motor vehicles that are used by the respondent No.6 are all duly registered on the SWM portal details of the same are attached herewith as **Annexure-R6/7.**
- l) It is stated that the respondent No.6 has approximately 105 people deployed as work force involved in the work of collection and disposal of waste in the region. The respondent along with the officials of the ULB along with the SWM experts give training



to the workers/employees of the respondent No.6 regularly. The departments along with the experts also run campaigns regularly to upraise the individuals about segregation and proper disposal of waste from time to time. Photographs of the training program are attached herewith as **Annexure-R6/8**.

m) It is submitted that there are no minors involved in the process of collection and disposal of waste in the region. All the work is done by individuals from the team of Respondent No.6 and no minors are involved in the process. It is also stated that no complaint has been registered against the respondent no.6 regarding involvement of any minor. The respondent No.6 being a public spirited company does not involve and/or support child labor in any way in fact the respondent strongly oppose child labor.



n) There is a toll-free number i.e. **18002085654** available for the solid waste management complaint on which complaints can be made. It is also stated that a register is also maintained, checked and the resolution of the complaint is also verified by the sanitation branch officer on a regular basis. The average complaint received at the toll free no is 40-45 in a month and they have been resolved and verified on a regular basis.

EM

o) It is also submitted that the workers of the respondent no.6 are duly equipped with all the essential equipments like boots, jackets, gloves, aprons and masks. All safety measures are taken care by the Respondent No.6. All the workers are strictly advised to wear safety gear before starting the waste collection/processing. Photographs of the workers wearing safety gears are attached herewith as **Annexure-R6/9**.

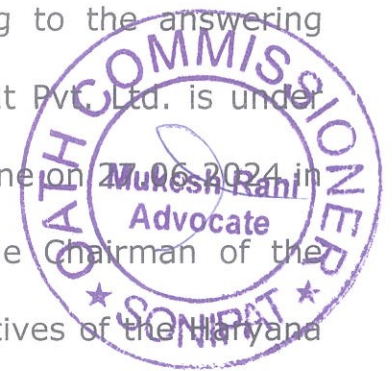
p) The waste is regularly collected daily from door to door between 6 am to 4 pm. It is stated that the waste from the domestic houses is collected between 6 am to 10 am in the morning and the waste from the commercial shops and establishments are collected from 10am to 4pm in the evening. It is stated that there is a provision of 2 days holiday in a month and rest of the days the appointed men of the respondent No.6 are collecting waste on daily basis. Copy of the chart showing the data pertaining to waste collection on a daily basis along with weight verification of the waste is attached herewith as **Annexure-R6/10**.

q) It is also submitted that the working of the light motor vehicles are duly monitored by the respondent No.6 i.e. M/s Pooja waste Management Pvt. Ltd. All the vehicles of the respondent are duly installed with a GPS systems which enable the respondent to track them in real-time. It is also stated that the waste collection



is seriously monitored in terms of weight. Inspections of the sites are personally done by the sanitation department and the technical department. It is further submitted that the JE of ULB, Sirsa inspects the working on a monthly basis. The weight of the garbage collected is duly measured and noted after taking the readings from the weight bridge in the presence of the officials of ULB. It is also stated that the payment of the respondent No6 is done only after verifying the receipts of the weight bridge.

r) The environmental clearance (EC) pertaining to the answering respondent i.e. M/s Pooja waste management Pvt. Ltd. is under process. A public hearing has already been done on 27.06.2024 in the presence of the District Collector as the Chairman of the committee and in the presence of representatives of the Haryana Pollution Control Board (HSPCB). The Respondent No.6 is likely to obtain the necessary clearance by October 2024.



s) The respondent no.6 have proper arrangements for fire fighting in case of any fire outburst on the site.

5. That the answering respondent is complying with all the rules and regulations imposed including SWM Rules 2016 issued by the Hon'ble Tribunal, However the answering respondent undertake to comply with the directions given to the respondent no.6 by The Hon'ble Tribunal.

meyank
Director

DEPONENT

Place: SONIPAT
Dated: 30.08.2024

VERIFICATION:-

Verified that the contents in Para No. 1 to 5 of the above reply are true and correct to my knowledge based on the information derived from the official records, which I believe to be true and correct. No part of it is false and nothing material has been kept concealed therein.



For Pooja Waste Management Pvt. Ltd.

meyank
Director

DEPONENT

Place: SONIPAT
Dated: 30.08.2024

ATTESTED

Mukesh Rani
Oath Commissioner
SONIPAT
Date...30.8.2024

CONCESSION AGREEMENT

BETWEEN

The Governor of State of Haryana, represented by the Director,
Directorate of Urban Local Bodies, Haryana

AND

Municipal Council, Sirsa
Acting through its Authorised Officer on its behalf

AND

Municipal Council, Mandi Dabwali
Acting through its Authorised Officer on its behalf

AND

Municipal Committees of Rania, Ellenabad and Kalanwali
Acting through their respective Authorised Officers on their behalf

AND CONCESSIONAIRE

For

Development of Integrated Solid Waste Management
(Collection, Transportation, Processing and Disposal)
In

Sirsa Cluster
Through Public Private Partnership (PPP)

For Pooja Consultation Co.

21/04/23
Prop.

21/04/23
For Pooja Waste Management Pvt. Ltd.

[Signature]
Director U&B
Panipat
06/04/23
Executive Officer
Municipal Council, Sirsa

[Signature]
06/04/23
Secretary
Municipal Committee
Kalanwali (Sirsa)

[Signature]
06/04/23
Executive Officer
MC, Mandi Dabwali

[Signature]
06/04/23
Secretary
Municipal Committee
Ellenabad

[Signature]
06/04/23
Director
Pooja Waste Management Pvt. Ltd.

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[Signature] *[Signature]* *[Signature]* *[Signature]* *[Signature]*

[Signature] *[Signature]* *[Signature]* *[Signature]* *[Signature]*

Non Judicial

Indian-Non Judicial Stamp
Haryana Government

Date : 24/03/2023

Certificate No. T0X2023C25

T0X2023C25

Stamp Duty Paid : ₹ 500
(Rs. Only)

GRN No 100692465

100692465

Penalty : ₹ 0

(Rs. Zero Only)

Seller / First Party Detail

Name: MUNICIPAL COUNCIL SIRSA

H.No/Floor : X

Sector/Ward : X

LandMark : X

City/Village : SIRSA

District : SIRSA

State : HARYANA

Phone: 70*****42

Buyer / Second Party Detail

Name : POOJA WASTE MANAGEMENT PRIVATE LIMITED

H.No/Floor : 91

Sector/Ward : 4

LandMark : PR3534 ROHTAK

City/Village: ROHTAK

District : ROHTAK

State : HARYANA

Phone : 98*****36

Purpose : FOR AGREEMENT

The authenticity of this document can be verified by scanning this OrCode Through smart phone or on the website <https://egrashry.nic.in>CONCESSION AGREEMENT

THIS CONCESSION AGREEMENT (hereinafter referred to as the "Agreement") made this 6th day of April 2023 at Municipal Corporation Sirsa.

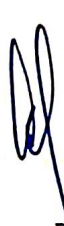
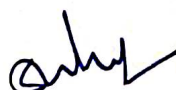


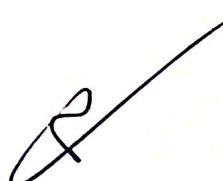



BETWEEN

"The Governor of State of Haryana, represented by the Director/ Chief Engineer of Directorate of Urban Local Bodies, having its principal offices at Panchkula, (hereinafter referred to as "Department", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors, administrators and assigns)"

AND

Municipal Council, Sirsa, established under the provisions of the Haryana Municipal Act 1973, acting through its ~~Executive Officer~~ Hereinafter referred to as "Designated ULB" or "Participating ULB 1", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns);

AND

Municipal Council, Mandi Dabwali, established under the provisions of the Haryana Municipal Act 1973, acting through its S.O (hereinafter referred to as "Participating ULB 2", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns);

AND

Municipal Committee, Rania, established under the provisions of the Haryana Municipal Act 1973, acting through its SECRETARY (hereinafter referred to as "Participating ULB 3", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns);

AND

Municipal Committee, Ellenabad established under the provisions of the Haryana Municipal Act 1973, acting through its SECRETARY (hereinafter referred to as "Participating ULB 4", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns);

AND

Municipal Committee, Kalanwali established under provisions of the Haryana Municipal Act 1973, acting through its Secretary (hereinafter referred to as "Participating ULB 5", which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns);

AND

Pooja Waste Management Private Limited, a special purpose vehicle incorporated under provisions of the Companies Act, 2013, having its registered office at 91 PR3534 Rohtak HR 124001 IN, acting through its Directors, Mayank Malhotra and Rajkumar, (hereinafter referred to as "Concessionaire" which expressions shall unless repugnant to the context include its successors and permitted assigns);

AND

M/s Pooja Consultation Co., a company registered under the Companies Act, 1956 having its registered office at 198, Opposite Civil Hospital, Sec-13, Sonipat, Haryana-131001, in its capacity as the Confirming Party to this Agreement represented herein through Mr. Rajkumar, (the "Authorized Person"), authorized vide Declaration for Proprietorship;

Individually referred to as "Party" and collectively referred to as "Parties".

[Handwritten signatures and initials]

WHEREAS:

- A. The Directorate of Urban Local Bodies, Haryana ("Department") is engaged in the development of cluster based integrated solid waste management projects in the State of Haryana. The Department is desirous of implementing such cluster based integrated solid waste management project by seeking private sector participation on Public Private Partnership ("PPP") mode by inviting Bids for setting up of an integrated solid waste management facility for Sirsa Cluster;
- B. Sirsa Cluster comprises of Urban Local Bodies of Sirsa, Mandi Dabwali, Rania, Ellenabad and Kalanwali (collectively referred to as "Participating ULBs");
- C. The Participating ULBs have entered into an Inter-ULB Agreement dated 23.02.2023 for Management of Municipal Solid Waste ("MSW") generated within their municipal areas whereby the Designated ULB has been empowered to discharge the obligations set out herein on behalf of the Participating ULBs in addition to itself;
- D. The Participating ULBs have nominated Municipal Council, Sirsa as their lead member hereinafter referred to as ("Designated ULB") and authorized the Designated ULB to discharge obligations set out herein on behalf of all the Participating ULBs;
- E. The Designated ULB on behalf of itself and the other Participating ULBs desires to develop integrated solid waste management facility through private participation on Design, Build, Finance, Operate and Transfer (DBFOT) basis for the development, operation, maintenance and management of the Project Assets, Project Facilities and resources required for the integrated management of MSW within the jurisdiction of all the Participating ULBs;
- F. The Department had invited competitive request for Bids from eligible Bidders for implementing the Project and in response thereto received Bids from Bidders including the Selected Bidder for implementing the Project;
- G. The Department, after evaluating the aforesaid Bids, accepted the Bid submitted by the Selected Bidder and issued Letter of Award (LoA) No. 9964 dated 28.11.2022 to it for developing the Project. The LoA has been duly accepted by the Selected Bidder vide its letter no. PCC/2022-23/12-451 dated 26.12.2022;
- H. The Selected Bidder has since promoted and incorporated the Concessionaire ("Special Purpose Vehicle" or "SPV") as a limited liability company under the Companies Act, 2013,

and has requested the Department and Participating ULBs to accept the Concessionaire as the entity which shall undertake and perform the obligations under the Concession Agreement for implementing the Project; and

- I. The Department and all the Participating ULBs have accordingly agreed to enter into this Concession Agreement with the Concessionaire for execution of the Project on DBFOT basis, subject to and on the terms and conditions set forth hereinafter.

[Handwritten signatures and initials]

The bottom section of the page contains several handwritten signatures and initials in blue ink. From left to right, there is a vertical signature, a signature that appears to be "Surya", two signatures that look like "Ramin" and "Ramin", a signature that looks like "Dh", a single letter "A", a large signature that looks like "R", and a signature that looks like "R" with a small "7" next to it.

Annexure-R6/2.





232 Annexure R6/4

Non Judicial		Indian-Non Judicial Stamp Haryana Government		Date : 30/01/2024	
Certificate No.	T0302024A424		Stamp Duty Paid : ₹ 101 <small>(Rs. Only)</small>		
GRN No.	112357235		Penalty : ₹ 0 <small>(Rs. Zero Only)</small>		
<u>Seller / First Party Detail</u>					
Name:	Earth Enviro Wastocare				
H.No/Floor :	12	Sector/Ward :	X	LandMark :	Xama society a k road nr dharam ng
City/Village :	Surat	District :	Surat	State :	Gujarat
Phone:	99*****63				
<u>Buyer / Second Party Detail</u>					
Name :	Pooja Waste management Private limited				
H.No/Floor :	91sp	Sector/Ward :	4	LandMark :	X
City/Village:	Rohtak	District :	Rohtak	State :	Haryana
Phone :	98*****36				
Purpose :	FOR AGREEMENT				
					

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RDF SUPPLY AGREEMENT

This Agreement ("Agreement") is entered into on 30th January 2024 but to be effective from 1st October, 2023 between the following parties:

Party A: Earth Enviro Wastocare a registered Partnership Firm incorporated under the provision of Indian Partnership Act-1932 having its registered office at 12, Xama Society, A.K Road NR DHARAM NAGAR SURAT GUJRAAT 395008 (hereinafter referred to as the "Purchaser")

Party B: Pooja Waste Management Private Limited. incorporated under the provision of Company Act-2013, having its registered address 91 SP, Sector-4 Rohtak, Haryana 124001(hereinafter referred to as the "Supplier")

WHEREAS, the Parties have engaged in discussions concerning the disposal of Combustible Material, specifically Refuse-Derived Fuel (RDF), supplied by Pooja Waste Management Private Limited.;

NOW, THEREFORE, the Parties hereby agree to the following terms and conditions ("T & C") governing the supply of RDF:

Scope of Agreement:

i. Earth Enviro Wastocare's Responsibilities:

Earth Enviro Wastocare shall dispose of the RDF material in accordance with the prevailing SWM Rules, 2016.

ii. Purchase Commitment:

Earth Enviro Wastocare agrees to purchase RDF from the Supplier throughout the year, as per their mutual understanding.

iii. Disposal Location:

Earth Enviro Wastocare shall be responsible for disposing of the RDF at their designated locations in Rajkot, Gujarat.

iv. Co-processing Certificate:

Earth Enviro Wastocare shall provide co-processing certificates as required.

v. Cost of RDF:

The cost of RDF supplied by Pooja Waste Management Private Limited. shall be zero (INR ZERO) throughout the duration of this Agreement.

vi. No Claims:

No claims shall be entertained against the supply of RDF.

vii. Rejection Decision:

The decision to accept or reject RDF shall be at the sole discretion of Earth Enviro Wastocare, and no claims shall be entertained against any rejection.

viii. Dispute Resolution:

In the event of a dispute, the applicable law shall be that of Rajkot, Gujarat.

ix). Supply Duration:

This sale/supply order shall remain valid for a period of 12 months (365 days in the English calendar) from the date of signing this Agreement.

IN WITNESS WHEREOF, the Parties hereto have executed this Agreement as of the Effective Date i.e. 01st October, 2023.

Earth Enviro Wastocare



Authorized Signatory

Pooja Waste Management Private Limited

For Pooja Waste Management Pvt. Ltd.
Mey e NR
Director

Authorized Signatory

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Annexure R6/5



RECYCLING CERTIFICATE

Certificate No. EEWC/2023-24/1510

Date: 01/11/2023

This is to certify that we have received the following quantities of 711.62 MT of Post Consumer RDF Plastic Packaging from POOJA WASTE MANAGEMENT PRIVATE LIMITED from DUMPING SITE Sirsa Bakriwali. During the period 01-10-2023 to 31-10-2023. We are a SPCB registered recycler with PWM registration no PR-23-GUJ-09- AAHFE2845A-22. We certify that the above mentioned material is in our secure custody at our Sr. No. 163/P, KSD Garbage Station, Nr. Aji Dam Chowkdi, By Pass Road, Tal: Lodhika, Dist: Rajkot, Gujarat – 360003 facility and the same will be recycled within 90 days as per SPCB norms under Plastic Waste Management Rules, 2016.

We further certify that the following mentioned quantity has not been accounted for /billed

Details of RDF received are as follows:

Sr. No.	Receipt Date	Vehicle No.	Challan/ LR No.	Types of Fuels	Qty. MT	Collection State	City
1	01/10/2023	HR67F0075	1111	RDF	22.21	HARYANA	SIRSA
2	02/10/2023	HR69C3459	1112	RDF	23.52	HARYANA	SIRSA
3	03/10/2023	HR45A9930	1113	RDF	21.76	HARYANA	SIRSA
4	04/10/2023	HR69B6353	1114	RDF	22.48	HARYANA	SIRSA
5	05/10/2023	HR67C1002	1115	RDF	23.37	HARYANA	SIRSA
6	06/10/2023	HR67B1945	1116	RDF	24.99	HARYANA	SIRSA
7	07/10/2023	HR67B8887	1117	RDF	23.80	HARYANA	SIRSA
8	08/10/2023	HR67B3567	1118	RDF	23.30	HARYANA	SIRSA
9	09/10/2023	HR67A6191	1119	RDF	23.01	HARYANA	SIRSA
10	10/10/2023	HR67A6192	1120	RDF	22.30	HARYANA	SIRSA
	11/10/2023	PB11CU6873	1121	RDF	21.91	HARYANA	SIRSA
	12/10/2023	PB65BB9392	1122	RDF	21.74	HARYANA	SIRSA



Reg. Office:

12, Kshama Society, Nr. Dharamnagar,
A.K.Road, Surat – 395008, Gujarat
Mobile: +91 93744 28028

Earth Enviro WastoCare

website: www.zerowastebharat.com
email: info@zerowastebharat.com

Recycling Centre

Raiyadhar Garbage Station.
KSD Garbage Station.
Rajkot (Gujarat)



13	13/10/2023	HR67C9171	1123	RDF	24.36	HARYANA	SIRSA
14	14/10/2023	HR67C1177	1124	RDF	21.09	HARYANA	SIRSA
15	15/10/2023	HR67B5433	1125	RDF	22.50	HARYANA	SIRSA
16	16/10/2023	HR67B4421	1126	RDF	22.62	HARYANA	SIRSA
17	17/10/2023	HR67B5710	1127	RDF	23.66	HARYANA	SIRSA
18	18/10/2023	HR67B4673	1128	RDF	21.23	HARYANA	SIRSA
19	19/10/2023	PB05AB9213	1129	RDF	22.55	HARYANA	SIRSA
20	20/10/2023	HR46E6978	1130	RDF	22.25	HARYANA	SIRSA
21	21/10/2023	HR46D5479	1131	RDF	23.30	HARYANA	SIRSA
22	22/10/2023	HR46F2332	1132	RDF	21.32	HARYANA	SIRSA
23	23/10/2023	HR46F0817	1133	RDF	24.11	HARYANA	SIRSA
24	24/10/2023	HR69E7069	1134	RDF	23.46	HARYANA	SIRSA
25	25/10/2023	HR46D6013	1135	RDF	24.79	HARYANA	SIRSA
26	26/10/2023	HR39D4361	1136	RDF	22.56	HARYANA	SIRSA
27	27/10/2023	HR67C6674	1137	RDF	23.75	HARYANA	SIRSA
28	28/10/2023	HR67B0507	1138	RDF	24.00	HARYANA	SIRSA
29	29/10/2023	PB65BB9392	1139	RDF	22.12	HARYANA	SIRSA
30	30/10/2023	HR45A9930	1140	RDF	23.22	HARYANA	SIRSA
31	31/10/2023	HR67C1002	1141	RDF	24.34	HARYANA	SIRSA

FOR,
EARTH ENVIRO WASTECARE
(UNIT - RANGE WORKS)



AUTHORISED SIGNATORY
(RAJESHBHAI)

DATE :- 01/11/2023

Reg. Office:

12, Kshama Society, Nr. Dharamnagar,
A.K.Road, Surat – 395008, Gujarat
Mobile: +91 93744 28028

Earth Enviro WastoCare

website: www.zerowastebharat.com
email: info@zerowastebharat.com

Recycling Centre

Raiyadhar Garbage Station.
KSD Garbage Station.
Rajkot (Gujarat)

237 Annexure R6/6

Non Judicial		Indian-Non Judicial Stamp Haryana Government		Date : 31/01/2024	
Certificate No.	U0312024A185		Stamp Duty Paid : ₹ 101 <small>(Rs. Only)</small>		
GRN No.	112376929		Penalty : ₹ 0 <small>(Rs. Zero Only)</small>		
<u>Seller / First Party Detail</u>					
Name:	Pooja Waste management Private limited				
H.No/Floor :	91sp	Sector/Ward :	4	LandMark :	X
City/Village :	Rohtak	District :	Rohtak	State :	Haryana
Phone:	98*****00				
<u>Buyer / Second Party Detail</u>					
Name :	Md Biocoals Pvt ltd				
H.No/Floor :	0	Sector/Ward :	0	LandMark :	Sahidanwali salarpur road
City/Village:	Salarpur	District :	Sirsa	State :	Haryana
Phone :	94*****74				
Purpose : FOR AGREEMENT					

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>

MANURE/SOIL ENRICH MATERIAL SUPPLY AGREEMENT

This Agreement ("Agreement") is entered into on 31st January 2024 but to be effective from 1st October, 2023 between the following parties:

Party A: MD BIOCOALS PVT LTD a registered Partnership Firm incorporated under the provision of Indian Partnership Act-1932 having its registered office at Village Salarpur, Mohammadpur Salarpur, Sahidanwali, Salarpur, Sirsa-125075 (hereinafter referred to as the "Purchaser")

Party B: Pooja Waste Management Private Limited. incorporated under the provision of Company Act-2013, having its registered address 91 SP, Sector-4 Rohtak, Haryana 124001 (hereinafter referred to as the "Supplier")

WHEREAS, the Parties have engaged in discussions concerning the disposal of Soil Enriched Material, supplied by Pooja Waste Management Private Limited.;

NOW, THEREFORE, the Parties hereby agree to the following terms and conditions ("T & C") governing the supply of RDF:

Scope of Agreement:

i. MD Biocoals Pvt. Ltd. Responsibilities:

MD Biocoals Pvt. Ltd shall dispose of the Soil Enrich Material in accordance with the prevailing SWM Rules, 2016.

ii. Purchase Commitment:

MD Biocoals Pvt. Ltd agrees to purchase soil enrich material from the supplier throughout the year, as per their mutual understanding.

iii. Disposal Location:

MD Biocoals Pvt. Ltd shall be responsible for use/ selling/ consumption of soil enrich material after picking it from Bakerinywali Plant Sirsa.

iv. Cost of Soil Enrich Material :

The Pooja Waste Management Private Limited will charge 300Rs /MT cost from MD Biocoals Pvt. Ltd for supplying Soil Enrich Material supplied throughout the duration of this Agreement.

v). Supply Duration:

This sale/supply order shall remain valid for a period of 12 months (365 days in the English calendar) from the date of signing this Agreement.

IN WITNESS WHEREOF, the Parties hereto have executed this Agreement as of the Effective Date i.e. 01st October, 2023.

MD BIOCOALS PVT. LTD

Pooja Waste Management Private Limited



Authorized Signatory

For Pooja Waste Management Pvt. Ltd.

Meyalir
Director

Authorized Signatory

← → ↻ swm.ulbharyana.gov.in/Master/VehicleMaster



Solid Waste Management Monitoring Portal

HOME MASTER (372) WORK ASSIGNMENT UPDATE DAILY PROGRESS PAYMENT AND PENALTIES REPORTS USER MANUAL

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- MRF Master
- Secondary Collection Points Master
- Processing Sites Master
- Transfer Station Master
- Sanitary Landfill Sites Master
- Garbage Vulnerable Points Master

Vehicle Data

#	Vehicle Type	Capacity	Registration No.	Year	Make Model	Deployed By	Agency Name	No Of Compartments	Empty Vehicle Weight (KG)	Is GPS Installed
1	Tipper				2023	Contractor	POOJA WASTE MANAGEMENT PRIVATE LIMITED	2	1275	Yes
2	Tipper	0.75	HR 69 E 5893	2023	2023	Contractor	POOJA WASTE MANAGEMENT PRIVATE LIMITED	2	1275	Yes
3	Tipper	0.75	HR 69 E 5344	2023	2023	Contractor	POOJA WASTE MANAGEMENT PRIVATE LIMITED	2	1275	Yes





Annexure R6/9







DATE	SR. No.	VEHICLE No.	GROSS WT.	TARE WT.	NET. WT.
7/1/2024	4941	HR69F5864	27580	14260	13320
	4942	HR69F2703	27700	14270	13430
	4943	HR24AE5989	9275	4015	5260
	4944	HR24AF0513	10095	4710	5385
	4945	HR69F2703	27535	14260	13275
	4946	HR10AF4497	11070	5320	5750
	4947	HR24AF5830	9400	4410	4990
	4948	HR69F5864	27310	14250	13060
	4949	HR24AF5830	9815	4400	5415
	4950	HR10AF4497	10665	5315	5350
	4951	HR69F2703	28120	14250	13870
	4952	HR24AE5989	9770	4010	5760
	4953	HR24AF0513	9075	4725	4350
	4955	HR24AF5830	8465	4335	4130
	4956	HR69F2703	25120	14240	10880
	4957	HR24AF0513	8290	4720	3570
	4958	HR10AF4497	9285	5310	3975
	4959	HR24AE5989	7245	4005	3240
				TOTAL	135010
7/2/2024	4961	HR69F2703	29215	14355	14860
	4962	HR69F5864	28685	14170	14515
	4963	HR10AF4497	11680	5345	6335
	4964	HR24AF5830	10275	4385	5890
	4965	HR24AE5989	10085	4025	6060
	4967	HR69F2703	27875	14345	13530
	4969	HR24AF5830	10025	4375	5650
	4970	HR10AF4497	9140	5340	3800
	4971	HR24AE5989	8875	4020	4855
	4972	HR24AF0513	9655	4770	4885
	4973	HR69F2703	29090	14335	14755
	4975	HR10AF4497	10905	5335	5570
	4976	HR24AF5830	9960	4365	5595
	4977	HR24AE5989	8975	4015	4960
	4978	HR24AF0513	8545	4765	3780
	4979	HR69F2703	25720	14325	11395
				TOTAL	126435
7/3/2024	4980	HR69F5864	28340	14340	14000
	4981	HR10AF4497	11205	5340	5865
	4982	HR69F2703	28505	14215	14190
	4983	HR24AF5830	10060	4390	5670
	4984	HR24AE5989	10480	4035	6445
	4985	HR24AF0513	10325	4715	5610
	4986	HR69F2703	26955	14305	12650
	4987	HR24AE5989	9595	4035	5560
	4989	HR10AF4497	11360	5335	6025
	4990	HR24AF5830	9400	4385	5015
	4991	HR24AF0513	140495	4715	5785
	4992	HR69F2703	27670	14300	13370
	4993	HR10AF4497	12970	5330	7640
	4995	HR24AF0513	9080	4705	4375
	4996	HR69F2703	27110	14290	12820
	4997	HR24AF5830	8875	4380	4495
	4998	HR24AE5989	8645	4030	4615

Annexure R6/10

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			TOTAL	134130	
7/4/2024	4999	HR69F5864	28200	14300	13900
	5000	HR69F2703	28830	14280	14550
	5001	HR10AF4497	11285	5340	5945
	5002	HR24AF5830	10130	4395	5735
	5003	HR24AE5989	9905	4090	5815
	5004	HR24AF0513	10455	4710	5745
	5005	HR69F2703	27650	14270	13380
	5006	HR10AF4497	10005	5335	4670
	5008	HR24AF5830	9670	4385	5285
	5009	HR24AE5989	9360	4030	5330
	5010	HR10AF4497	10930	5330	5600
	5011	HR24AF0513	99858	4705	5280
	5012	HR69F2703	27940	14260	13680
	5014	HR24AF5830	9385	4380	5005
	5015	HR24AE5989	8680	4025	4655
	5016	HR24AF0513	9160	4700	4460
	5017	HR69F2703	26530	14250	12280
				TOTAL	131315
7/5/2024	5018	HR69F5864	29090	14235	14855
	5019	HR69F2703	27865	14305	13560
	5020	HR10AF4497	9465	5320	4145
	5021	HR24AF0513	11685	4720	6965
	5022	HR24AE5989	9850	4045	5805
	5023	HR24AF5830	10505	4400	6105
	5024	HR69F2703	28230	14265	13965
	5026	HR10AF4497	11465	5340	6125
	5027	HR24AF0513	11035	4655	6380
	5028	HR24AF5830	10450	4340	6110
	5029	HR24AE5989	9185	3990	5195
	5030	HR10AF4497	10925	5315	5610
	5031	HR69F2703	26670	14270	12400
	5033	HR24AF0513	9615	4685	4930
	5034	HR24AF5830	9590	4365	5225
	5035	HR24AE5989	7650	4010	3640
	5036	HR69F2703	25935	14280	11655
				TOTAL	132670
7/6/2024	5038	HR69F5864	27655	14250	13405
	5039	HR69F2703	29210	14315	14895
	5040	HR10AF4497	11700	5310	6390
	5041	HR69F2703	30190	14295	15895
	5042	HR24AF5830	10850	4400	6450
	5043	HR24AE5989	8305	4020	4285
	5044	HR24AF0513	11275	4730	6545
	5045	HR10AF4497	11485	5290	6195
	5047	HR69F2703	28525	14280	14245
	5048	HR24AF5830	10420	4395	6025
	5049	HR24AF0513	11185	4710	6475
	5050	HR24AE5989	9560	4025	5535
	5051	HR10AF4497	11340	5285	6055
	5052	HR69F2703	27255	14305	12950
	5054	HR24AF5830	9640	4405	5235
	5055	HR24AE5989	8720	3970	4750
	5056	HR24AF0513	9935	4720	5215

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				TOTAL	140545
7/7/2024	5058	HR69F5864	27435	14265	13170
	5059	HR69F2703	30280	14310	15970
	5060	HR24AE5989	10335	4060	6275
	5061	HR10AF4497	11480	5325	6155
	5062	HR24AF0513	10555	4710	5845
	5063	HR24AF5830	9765	4405	5360
	5064	HR69F5864	31040	14260	16780
	5065	HR69F2703	29510	14305	15205
	5066	HR24AE5989	8540	3990	4550
	5067	HR24AF5830	9030	4380	4650
	5068	HR24AF0513	11280	4730	6550
	5069	HR10AF4497	9460	5290	4170
				TOTAL	104680
7/8/2024	5070	HR69F5864	29515	14280	15235
	5071	HR69F2703	31345	14305	17040
	5072	HR10AF4497	12090	5310	6780
	5073	HR24AF5830	10445	4455	5990
	5074	HR24AE5989	10585	4095	6490
	5075	HR24AF0513	12125	4780	7345
	5077	HR69F2703	30245	14290	15955
	5078	HR24AF0513	10665	4760	5905
	5079	HR24AF5830	9800	4420	5380
	5080	HR10AF4497	11345	5265	6080
	5081	HR24AE5989	8905	4030	4875
	5082	HR69F2703	27730	14270	13460
	5084	HR69F2703	28875	14260	14615
	5085	HR10AF4497	10570	5270	5300
	5086	HR24AF0513	9100	4730	4370
	5087	HR24AF5830	9395	4390	5005
	5088	HR24AE5989	8720	4035	4685
				TOTAL	144510
7/9/2024	5090	HR69F5864	29870	14315	15555
	5091	HR69F2703	27565	14290	13275
	5092	HR10AF4497	10775	5290	5485
	5093	HR24AF5830	10345	4460	5885
	5094	HR69F2703	31180	14280	16900
	5095	HR24AF0513	11975	4750	7225
	5096	HR24AE5989	11315	4070	7245
	5097	HR69F2703	27025	14295	12730
	5099	HR10AF4497	11575	5290	6285
	5100	HR24AF5830	8650	4440	4210
	5101	HR24AE5989	9010	4030	4980
	5102	HR24AF0513	10410	4750	5660
	5103	HR69F2703	26905	14275	12630
	5104	HR10AF4497	10390	5320	5070
	5106	HR24AF5830	8705	4410	4295
	5107	HR24AF0513	9590	4705	4885
	5108	HR24AE5989	9485	3990	5495
				TOTAL	137810
7/10/2024	5110	HR69F5864	30155	14320	15835
	5111	HR69F2703	26560	14285	12275
	5112	HR10AF4497	12040	5325	6715
	5113	HR24AE5989	11295	4125	7170

	5114	HR24AF5830	9120	4465	4715
	5115	HR69F2703	30090	14295	15795
	5116	HR24AF0513	10015	4720	5295
	5118	HR10AF4497	11050	5305	5745
	5119	HR69F2703	26770	14270	12500
	5120	HR24AE5989	10475	4100	6375
	5121	HR24AF5830	9725	4465	5260
	5122	HR24AF0513	10935	4720	6215
	5123	HR69F2703	27390	14275	13115
	5124	HR10AF4497	9920	5330	4590
	5126	HR24AE5989	8860	4090	4770
	5127	HR24AF5830	9625	4450	5175
	5128	HR24AF0513	9870	4715	5155
				TOTAL	136700
7/11/2024	5129	HR69F5864	29310	14340	14970
	5130	HR69F2703	27905	14285	13620
	5131	HR24AE5989	9340	4105	5235
	5132	HR10AF4497	11255	5320	5935
	5133	HR24AF5830	10160	4480	5680
	5134	HR24AF0513	10060	4705	5355
	5135	HR69F2703	26435	14290	12145
	5136	HR24AE5989	9440	4100	5340
	5138	HR10AF4497	10990	5320	5670
	5139	HR24AF5830	9410	4420	4990
	5140	HR24AF0513	10460	4720	5740
	5141	HR69F2703	30610	14270	16340
	5143	HR10AF4497	10360	5280	5080
	5144	HR24AE5989	9015	4050	4965
	5145	HR24AF5830	8745	4420	4325
	5146	HR24AF0513	9290	4705	4585
	5147	HR69F2703	25520	14285	11235
				TOTAL	131210
7/12/2024	5149	HR69F5864	28210	14340	13870
	5150	HR69F2703	30170	14290	15880
	5151	HR24AE5989	10190	4060	6130
	5152	HR10AF4497	10795	5325	5470
	5153	HR24AF5830	9335	4410	4925
	5154	HR24AF0513	10890	4705	6185
	5155	HR69F2703	27065	14275	12790
	5157	HR10AF4497	10880	5310	5570
	5158	HR24AE5989	8825	4055	4770
	5159	HR24AF5830	10590	4430	6160
	5160	HR24AF0513	11020	4700	6320
	5161	HR69F2703	26330	14270	12060
	5162	HR10AF4497	10170	5280	4890
	5164	HR24AE5989	9275	4055	5220
	5165	HR24AF5830	9935	4390	5545
	5166	HR24AF0513	10750	4710	6040
	5167	HR69F2703	24985	14285	10700
				TOTAL	132525
7/13/2024	5169	HR69F5864	26765	14320	12445
	5170	HR69F2703	30945	14285	16660
	5171	HR10AF4497	11625	5345	6280
	5172	HR24AF5830	9730	4390	5340

	5173	HR24AE5989	9625	4060	5545
	5174	HR24AF0513	10305	4710	5595
	5175	HR69F2703	27240	14290	12950
	5176	HR10AF4497	10945	5330	5615
	5178	HR24AE5989	8805	4025	4780
	5179	HR10AF4497	11200	5290	5910
	5180	HR24AF5830	10395	4395	6000
	5181	HR24AF0513	10265	4715	5550
	5182	HR69F2703	27875	14280	13595
	5184	HR24AE5989	8790	4025	4765
	5185	HR69F2703	24530	14270	10260
	5186	HR24AF5830	8320	4435	3885
	5187	HR24AF0513	8190	4700	3490
				TOTAL	128665
7/14/2024	5188	HR69F2703	28760	14295	14465
	5189	HR69F5864	29090	14320	14770
	5190	HR10AF4497	11470	5320	6150
	5191	HR24AF5830	10485	4430	6055
	5192	HR24AE5989	8580	4090	4490
	5193	HR24AF0513	11210	4720	6490
	5194	HR69F2703	29255	14280	14975
	5195	HR10AF4497	10920	5295	5625
	5196	HR24AE5989	9600	4055	5545
	5197	HR24AF5830	9565	4370	5195
	5198	HR24AF0513	9805	4710	5095
	5200	HR69F2703	27610	14285	13325
				TOTAL	102180
7/15/2024	5202	HR69F2703	29380	14305	15075
	5203	HR69F5864	27460	14345	13115
	5204	HR24AE5989	8080	4070	4010
	5205	HR24AF5830	10685	4380	6305
	5206	HR10AF4497	10280	5310	4970
	5207	HR24AF0513	10840	4715	6125
	5208	HR69F2703	28775	14300	14475
	5210	HR24AE5989	9295	4060	5235
	5211	HR24AF5830	9865	4370	5495
	5212	HR10AF4497	11595	5305	6290
	5213	HR24AF0513	11095	4700	6395
	5214	HR69F2703	29105	14290	14815
	5216	HR10AF4497	10150	5280	4870
	5217	HR69F2703	25705	14265	11440
	5218	HR24AE5989	8750	4010	4740
	5219	HR24AF5830	9520	4360	5160
	5220	HR24AF0513	9070	4705	4365
				TOTAL	132880
7/16/2024	5222	HR69F5864	31270	14325	16945
	5223	HR69F2703	27865	14290	13575
	5224	HR10AF4497	9840	5310	4530
	5225	HR24AE5989	9440	4060	5380
	5227	HR24AF0513	10640	4710	5930
	5228	HR69F2703	31555	14295	17260
	5229	HR10AF4497	10350	5280	5070
	5231	HR24AF5830	9380	4350	5030
	5232	HR69F2703	27625	14285	13340

	5233	HR24AE5989	9645	4055	5550
	5234	HR24AF0513	11395	4700	6695
	5235	HR10AF4497	10830	5285	5545
	5237	HR24AF5830	8470	4350	4120
	5238	HR69F2703	25650	14270	11380
	5239	HR24AE5989	8160	4020	4140
	5240	HR24AF0513	9320	4715	4605
				TOTAL	129095
7/17/2024	5241	HR69F5864	30380	14230	16060
	5242	HR69F2703	26740	14275	12465
	5243	HR24AF5830	9950	4380	5570
	5244	HR24AE5989	10555	4065	6490
	5245	HR10AF4497	11815	5320	6495
	5246	HR24AF0513	11415	4735	6680
	5248	HR69F2703	27045	14255	12790
	5249	HR24AF5830	9760	4375	5385
	5250	HR10AF4497	11445	5290	6155
	5251	HR24AE5989	9985	4025	5960
	5252	HR24AF0513	8960	4710	4250
	5253	HR69F2703	26510	14285	12225
	5255	HR10AF4497	10875	5260	5615
	5256	HR24AE5989	9335	4055	5280
	5257	HR24AF5830	7975	4370	3605
	5258	HR24AF0513	9540	4705	4835
	5259	HR69F2703	28370	14285	14085
				TOTAL	133945
7/18/2024	5261	HR69F5864	27180	14330	12850
	5262	HR69F2703	29610	14290	15320
	5263	HR24AF5830	10010	4385	5625
	5264	HR10AF4497	12525	5320	7205
	5265	HR24AF0513	12370	4720	7650
	5266	HR24AE5989	9510	4070	5440
	5267	HR69F2703	26665	14280	12385
	5269	HR24AF5830	10375	4365	6010
	5270	HR10AF4497	10720	5325	5395
	5271	HR24AE5989	8830	4050	4780
	5272	HR24AF0513	8600	4710	3890
	5273	HR69F2703	28595	14285	14310
	5274	HR10AF4497	9765	5305	4460
	5276	HR24AF5830	9870	4360	5510
	5277	HR24AF0513	9250	4700	4550
	5278	HR24AE5989	8395	4045	4350
	5279	HR69F2703	25895	14290	11605
				TOTAL	131335
7/19/2024	5281	HR69F5864	27960	14335	13625
	5282	HR69F2703	30120	14295	15825
	5284	HR24AF5830	8740	4370	4370
	5285	HR10AF4497	10020	5340	4680
	5286	HR69F2703	25130	14290	10840
	5287	HR24AE5989	9430	4060	5370
	5289	HR10AF4497	9785	5290	4495
	5290	HR69F2703	27470	14280	13190
	5291	HR24AF5830	10520	4370	6150
	5292	HR24AF0513	10765	4755	6010

	5293	HR24AE5989	9140	4045	5145
	5295	HR10AF4497	10355	5305	5050
	5296	HR24AF5830	10945	4375	6570
	5297	HR24AF0513	11370	4750	6620
	5298	HR69F2703	31315	14275	17040
	5299	HR24AE5989	8695	4065	4630
				TOTAL	129610
7/20/2024	5301	HR69F5864	29260	14350	14910
	5302	HR69F2703	25790	14290	11500
	5303	HR10AF4497	10115	5320	4795
	5304	HR24AF5830	9150	4375	4775
	5305	HR24AE5989	9375	4060	5315
	5306	HR24AF0513	11310	4775	6535
	5307	HR69F2703	27480	14285	13195
	5308	HR69F5864	33585	14360	19225
	5309	HR10AF4497	10225	5280	4945
	5310	HR24AF5830	8140	4365	3775
	5311	HR24AE5989	8775	4070	4705
	5312	HR24AF0513	10505	4750	5755
	5313	HR69F5864	26760	14335	12425
	5314	HR10AF4497	10450	5310	5140
	5315	HR24AF0513	8935	4715	4220
	5316	HR24AF5830	10220	4350	5870
	5317	HR69F2703	30840	14295	16545
	5318	HR24AE5989	8505	4030	4475
				TOTAL	148105
7/21/2024	5320	HR69F5864	28605	14360	14245
	5321	HR69F2703	26530	14285	12245
	5322	HR10AF4497	10930	5320	5610
	5323	HR24AF5830	9215	4370	4845
	5324	HR24AE5989	10090	4030	6060
	5325	HR24AF0513	11170	4750	6420
	5326	HR69F2703	27655	14290	13365
	5328	HR10AF4497	10560	5310	5250
	5329	HR24AF5830	9030	4360	4670
	5330	HR24AE5989	9680	4050	5630
	5331	HR24AF0513	10775	4705	6070
	5332	HR69F2703	26470	14355	12115
				TOTAL	96525
7/22/2024	5334	HR69F5864	30210	14345	15865
	5335	HR69F2703	27620	14290	13330
	5336	HR24AF5830	10060	4375	5685
	5337	HR10AF4497	11785	5325	6460
	5338	HR24AF0513	10600	4720	5880
	5339	HR24AE5989	8595	4065	4530
	5340	HR69F2703	28140	14300	13840
	5342	HR24AF5830	9665	4370	5295
	5343	HR10AF4497	11455	5320	6135
	5344	HR24AE5989	7865	4035	3830
	5345	HR69F2703	27120	14285	12835
	5346	HR24AF0513	10885	4715	6170
	5348	HR24AF5830	9225	4350	4875
	5349	HR10AF4497	9740	5290	4450
	5350	HR24AF0513	8795	4700	4095

	5351	HR24AE5989	8225	4020	4215
	5352	HR69F2703	31090	14280	16810
				TOTAL	134300
7/23/2024	5354	HR69F5864	28645	14320	14325
	5355	HR69F2703	26850	14285	12565
	5356	HR10AF4497	11510	5340	6170
	5357	HR24AF5830	10215	4360	5855
	5358	HR24AE5989	9800	4060	5740
	5359	HR24AF0513	10950	4715	6235
	5361	HR69F2703	28290	14265	14025
	5362	HR24AF5830	9500	4370	5130
	5363	HR10AF4497	10500	5310	5190
	5364	HR24AF0513	10165	4705	5460
	5365	HR24AE5989	9120	4020	5100
	5366	HR69F5864	27145	14340	12805
	5367	HR69F2703	26590	14270	12320
	5368	HR10AF4497	10470	5305	5165
	5369	HR69F2703	27720	14280	13440
	5370	HR24AF0513	9615	4700	4915
	5371	HR24AF5830	8860	4350	4510
	5372	HR24AE5989	8295	4070	4225
				TOTAL	143175
7/24/2024	5375	HR69F5864	31290	14350	16940
	5376	HR69F2703	26930	14260	12670
	5377	HR10AF4497	11820	5310	6510
	5378	HR24AF5830	9390	4360	5030
	5379	HR24AE5989	9250	4055	5195
	5380	HR24AF0513	10550	4720	5830
	5381	HR69F2703	26940	14270	12670
	5383	HR10AF4497	11370	5290	6080
	5384	HR24AF5830	10720	4360	6360
	5385	HR24AE5989	8935	4050	4885
	5386	HR24AF0513	10125	4680	5445
	5387	HR69F2703	29010	14280	14730
	5388	HR10AF4497	9820	5290	4530
	5389	HR69F2703	28265	14275	13990
	5391	HR24AF5830	9760	4355	5405
	5392	HR24AE5989	9580	3990	5590
	5393	HR24AF0513	10015	4685	5330
				TOTAL	137190
7/25/2024	5394	HR69F5864	27475	14355	13120
	5395	HR69F2703	29120	14290	14830
	5397	HR24AF5830	9690	4370	5320
	5398	HR24AE5989	8975	4040	4935
	5399	HR24AF0513	10420	4705	5715
	5400	HR69F2703	27640	14275	13365
	5402	HR24AE5989	8860	4035	4825
	5403	HR10AF4497	11550	5260	6260
	5404	HR69F2703	26740	14260	12480
	5405	HR24AF5830	9960	4350	5610
	5406	HR24AF0513	10260	4695	5565
	5408	HR24AE5989	8685	4030	4655
	5409	HR10AF4497	9440	5280	4160
	5410	HR69F2703	27600	14265	13335

	5411	HR24AF5830	9745	4320	5385
	5412	HR24AF0513	9355	4710	4645
				TOTAL	124205
7/26/2024	5414	HR69F5864	26860	14360	12500
	5415	HR69F2703	28490	14270	14220
	5416	HR24AE5989	9545	4090	5455
	5417	HR24AF5830	10105	4370	5735
	5418	HR10AF4497	10550	5310	5240
	5419	HR24AF0513	11255	4720	6535
	5420	HR69F2703	29565	14285	15280
	5422	HR24AE5989	9390	4030	5360
	5423	HR10AF4497	10880	5290	5590
	5424	HR69F2703	26950	14295	12655
	5425	HR24AF5830	9330	4350	4980
	5426	HR24AF0513	9870	4705	5165
	5127	HR69F5864	26210	14325	11885
	5428	HR24AE5989	7585	4025	3560
	5429	HR10AF4497	10605	5305	5300
	5430	HR69F2703	25025	14275	10750
	5431	HR24AF5830	9425	4340	5085
	5432	HR24AF0513	9005	4685	4320
				TOTAL	139615
7/27/2024	5433	HR69F5864	31970	14370	17600
	5434	HR69F2703	28440	14265	14175
	5435	HR24AF5830	10695	4360	6335
	5436	HR24AE5989	10110	4075	6035
	5437	HR24AF0513	10695	4705	5990
	5438	HR10AF4497	10395	5320	5075
	5439	HR69F2703	26500	14260	12240
	5441	HR24AF5830	8865	4355	4510
	5442	HR24AE5989	9355	4045	5310
	5443	HR24AF0513	9415	4710	4705
	5444	HR10AF4497	11425	5315	6110
	5445	HR69F2703	30190	14280	15910
	5447	HR24AF5830	8510	4340	4170
	5448	HR10AF4497	10985	5295	5690
	5449	HR24AE5989	8220	4050	4170
	5450	HR69F2703	26760	14255	12505
	5451	HR24AF0513	8190	4690	3500
				TOTAL	134030
7/28/2024	5453	HR69F5864	27910	14350	13560
	5454	HR69F2703	29580	14265	15315
	5455	HR10AF4497	10725	5320	5405
	5456	HR24AF5830	10385	4055	6330
	5457	HR24AE5989	9130	4645	4785
	5458	HR24AF0513	11330	4720	6610
	5459	HR69F2703	29720	14280	15440
	5461	HR10AF4497	11475	5290	6185
	5462	HR24AF5830	9875	4330	5545
	5463	HR24AE5989	9605	4060	5545
	5464	HR69F2703	27740	14275	13465
	5465	HR24AF0513	11190	4695	6495
				TOTAL	104680
7/29/2024	5467	HR69F5864	30565	14350	16215

	5468	HR69F2703	28280	14280	14500
	5469	HR10AF4497	10460	5330	5130
	5470	HR24AF5830	9150	4405	4745
	5471	HR24AE5989	10315	4020	6295
	5473	HR69F2703	28965	14275	14690
	5474	HR10AF4497	10685	5310	5375
	5476	HR24AF5830	9045	4390	4655
	5477	HR24AE5989	9755	4005	5750
	5478	HR24AF0513	10720	4690	6030
	5479	HR69F2703	27805	14260	13545
	5481	HR10AF4497	9395	5300	4095
	5482	HR24AE5989	9020	4070	4950
	5483	HR24AF5830	10660	4360	6300
	5484	HR24AF0513	110065	4705	6300
	5485	HR69F2703	26540	14255	12285
				TOTAL	130860
7/30/2024	5487	HR69F5864	26940	14365	12575
	5488	HR69F2703	29170	14245	14925
	5489	HR24AF5830	9420	4385	5035
	5490	HR10AF4497	11690	5305	6385
	5491	HR24AE5989	9545	4025	5520
	5493	HR69F2703	30325	14280	16045
	5495	HR24AF5830	8735	4370	4365
	5496	HR10AF4497	11915	5290	6625
	5497	HR24AE5989	9095	4030	5065
	5498	HR24AF0513	10170	4705	5465
	5499	HR69F2703	27165	14275	12890
	5500	HR69F5864	28230	14340	13890
	5501	HR10AF4497	11080	5300	5780
	5502	HR24AF5830	9290	4390	4900
	5503	HR24AE5989	9055	4075	4980
	5504	HR69F2703	24435	14285	10150
	5505	HR24AF0513	8280	4695	3585
				TOTAL	138180
7/31/2024	5507	HR69F2703	28970	14285	14685
	5508	HR69F5864	27545	14360	13185
	5509	HR10AF4497	9640	5320	4320
	5510	HR24AF5830	9125	4370	4755
	5511	HR24AF0513	10640	4710	5930
	5512	HR24AE5989	10240	4005	6235
	5513	HR10AF4497	9850	5305	4545
	5514	HR69F2703	26280	14280	12000
	5516	HR24AF0513	9805	4705	5100
	5517	HR24AF5830	9105	4375	4730
	5518	HR24AE5989	8820	4010	4810
	5519	HR10AF4497	10430	5295	5135
	5520	HR69F2703	26745	14260	12485
	5521	HR24AF0513	9930	4670	5260
	5522	HR24AF5830	10455	4375	6080
	5523	HR69F2703	25130	14265	10865
	5524	HR24AE5989	8580	3990	4590
				TOTAL	124710

Solid Waste Weight Data

Month July 2024

Town:-SIRSA

DATE	NET. WEIGHT
7/1/2024	135010
7/2/2024	126435
7/3/2024	134130
7/4/2024	131315
7/5/2024	132670
7/6/2024	140545
7/7/2024	104680
7/8/2024	144510
7/9/2024	137810
7/10/2024	136700
7/11/2024	131210
7/12/2024	132525
7/13/2024	128665
7/14/2024	102180
7/15/2024	132880
7/16/2024	129095
7/17/2024	133945
7/18/2024	131335
7/19/2024	129610
7/20/2024	148105
7/21/2024	96525
7/22/2024	134300
7/23/2024	143175
7/24/2024	137190
7/25/2024	124205
7/26/2024	139615
7/27/2024	134030
7/28/2024	104680
7/29/2024	130860
7/30/2024	138180
7/31/2024	124710
GRAND TOTAL	4030825

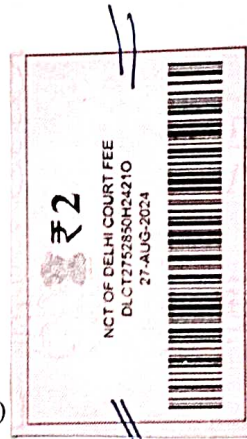
BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 50/2024

IN THE MATTER OF:
AMANDEEP KAMBOJ

...Applicant

VERSUS

....Respondent(s)



KNOW All to whom these presents shall come that:

1. Mayank Malhotra Authorized representative of Respondent no. 6 in the above noted matter do hereby appoint:

MISHAL VIJ (D/546/2010) ANUBHAV ANAND PANDEY(UP/5065/2016) (ADVOCATES)
Having Chamber No. 298, Lawyers Chamber Block-II, 2nd Floor, Delhi High Court,
New Delhi-110024
Email: mvij.actlegal@gmail.com
Mb: 8800386667, 9599836945



herein after called Advocate(s) to be my/our Advocate(s) in the above noted case and authorize them:

To act appear and plead in the above noted case in this Court or in any other Court in which the same be tried or heard and also in the appellate Courts.

To sign, verify and present pleadings, replications, appeals, cross-objections, or petitions for executions, review, revision, restoration, withdrawal, compromise or other petitions, replies, objections, or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To File and take back documents.

To withdraw, or compromise, the said case or submit to arbitration any differences or disputes that may arise touching to in any manner relating to the said case.

To take out execution proceedings.

To deposit, draw and receive moneys, cheques, and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorizing him/her to exercise the power and authorities hereby conferred upon the Advocate whenever he may think fit to do so and to sign the Power of Attorney on my/our behalf.

And I/We undersigned do hereby agree to ratify and confirm acts as if done by the Advocate or their substitutes in the matter as my/our own acts, as if done by me/us to contents and purposes. And I/We undertake that I/We or my/our duly authorized agent would appear in Court on all hearings will confirm the Advocates for appearance when the case is called.

And I/We the undersigned do hereby agree not to hold the Advocate(s) or their substitutes responsible for the result of the said case, consequence for his absence from the court when the said case is called up for hearing or any negligence of the Advocates or their substitute

And I/We the undersigned do hereby agree that in the event of the whole or any part to the fee agreed by me/us to the Advocate remaining unpaid they will be entitled/allowed for an adjournment.

IN WITNESS WHERE OF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us this th day of August, 2024.

Mishal
Advocate
D/546/2010

Anubhav Anand Pandey
UP/5065/2016

For Pooja Waste Management Pvt. Ltd.
Client *Mayank*
Director

Identified
Mishal





mishal vij <mvij.actlegal@gmail.com>

ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6 IN OA No.50/2024 (Amandeep Kamboj vs. State of Haryana and others)

1 message

mishal vij <mvij.actlegal@gmail.com>

Fri, Aug 30, 2024 at 5:32 PM

To: "rkhuranalegal@gmail.com" <rkhuranalegal@gmail.com>, rkhurana2507@gmail.com, "ajaykamboj2171@gmail.com" <ajaykamboj2171@gmail.com>

Please find attached a copy of the Additional Reply by way of Affidavit on behalf of Respondent No. 6, M/s Pooja Waste Management Company Pvt. Ltd., in **O.A. No. 50 of 2024**, titled *Amandeep Kamboj vs. State of Haryana & Ors.*, which is next listed on 02.09.2024 before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Mishal Vij (Advocate)

Managing Partner

ACT LEGAL, LAW FIRM

All Civil, Criminal, Trademark and Copyright Registration and infringement (Intellectual Property Rights), cases involving Insolvency and Bankruptcy Code 2016.

m: +91-8800386667 | e: mvij.actlegal@gmail.com

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 **Additional Reply of Respondent no.6 in OCR.pdf**
9192K